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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8406/2025, CM APPL. 36580/2025 & CM APPL. 36581/2025

RACHHPAL SINGH

.....Petitioner

Through: Mr. Himanshu Adhana, Mr. Virendra Bahadur Singh and Mr. Tanuj Juwel. Advs.

versus

UNION OF INDIA

....Respondent

Through: Mr. Shashank Dixit, CGSC with Mr. Kunal Raj, Adv. with AC A.M Bala Saheb, Inspector Sanjay, Sub. Inspector Amit Kumar with Const. Rahul Singh

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE AJAY DIGPAUL

> JUDGMENT (ORAL) 03.07.2025

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C. HARI SHANKAR, J.

- 1. Mr. Tanuj Juwel, seeks, on instructions, to withdraw the petition as he submits that the respondent has granted relief to his client.
- **2.** Accordingly, the writ petition stands disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 3, 2025

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Click here to check corrigendum, if any

W.P.(C) 8406/2025 Page 1 of 1